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Title: Observation regarding Notices of Motion for Adjournment.

MADAM SPEAKER: Hon. Members, I have received notices of Adjournment Motion from Shri Shailendra Kumar and Kunwar Rewati Raman Singh regarding FDI in retail sector. I have called for the facts. The matter is under my consideration.

Shri Dara Singh Chauhan has also tabled a notice of Adjournment Motion regarding law and order situation in Uttar Pradesh.

The matter though important enough, does not warrant interruption of business of the House for the day.

I have, therefore, disallowed the notice of Adjournment Motion.

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...(Interruptions)

SHRI BASU DEB ACHARIA (BANKURA): Madam, what about our notice?

...(Interruptions)

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